

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/25017/2026 BLAPL/8582/2026	RAJARAM BAGH VS STATE OF ODISHA	BISWAJIT NAYAK VS	TARBHA /159 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000058/2026
2	D-BLAPL/25027/2026 BLAPL/8583/2026	SANTOSH KUMAR DALAI @ DALEI VS STATE OF ODISHA	SURESH KUMAR JENA VS	KOTINANDA /273 /2024 J.M.F.C.,ASKA(Ganjam) GR/0001769/2024
3	D-BLAPL/24426/2026 BLAPL/8584/2026	SUNIL @ BHASKAR BISWAL VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	BONTH /156 /2026 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000077/2026
4	D-BLAPL/24037/2026 BLAPL/8585/2026	ARABINDA BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BANARAPAL /309 /2026 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARI GR/0000615/2026
5	D-BLAPL/24900/2026 BLAPL/8586/2026	BABUL@ROHAN KHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA MODEL /248 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000086/2026
6	D-BLAPL/25004/2026 BLAPL/8587/2026	PRAKASH PARIDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /69 /2026 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000362/2026
7	D-BLAPL/18993/2026 BLAPL/8588/2026	KARMU @ KARMUCHAND GIRI VS STATE OF ODISHA	ABHILASH MISHRA VS	TIRING /23 /2026 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0000230/2026
8	D-BLAPL/25205/2026 BLAPL/8589/2026	TUTUN @ CHANDAN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHANTAPADA /97 /2025 J.M.F.C.,BALASORE(RURAL)(Baleshwar) CT/0000267/2025
9	D-BLAPL/20134/2026 BLAPL/8590/2026	TILATOMA @ KIRAN NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	Maitri Vihar PS /219 /2026 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000306/2026
10	D-BLAPL/22417/2026 BLAPL/8591/2026	MANOJ CHAMPI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	NANDAPUR /66 /2026 S.D.J.M.,KORAPUT(Koraput) GR/0000393/2026
11	D-BLAPL/24105/2026 BLAPL/8592/2026	BHIMA @ BHIMARAJ MOHANTY VS STATE OF ODISHA	ANIL KUMAR DALAI VS	INDUSTRIAL ESTATE PS /156 /2025 2ND A.D.J,KHURDA(Khordha) ST/0000047/2026

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12	D-BLAPL/25218/2026 BLAPL/8593/2026	DEEPA RANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	TARBHA /282 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000096/2026
13	D-BLAPL/24112/2026 BLAPL/8594/2026	DEEPAK SUNANI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /87 /2022 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000104/2022
14	D-BLAPL/24116/2026 BLAPL/8595/2026	MANSIT KERKETTA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	KUTRA /273 /2025 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000100/2026
15	D-BLAPL/24591/2026 BLAPL/8596/2026	RAMA CHANDRA SAHOO @ BABUNI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PURI TOWN /90 /2022 1ST A.D.J., PURI(Puri) ST/0000016/2026
16	D-BLAPL/25219/2026 BLAPL/8597/2026	CHAKANAYAN BISWAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BANHARPALI /90 /2026 DISTRICT AND SESSIONS JUDGE,JHARSUGUDA CT/0000094/2026
17	D-BLAPL/24677/2026 BLAPL/8598/2026	DIPU @ PURNA CHANDRA NAYAK VS STATE OF ODISHA	ANSHUMAN DAS VS	ODAGAON /123 /2026 NYAYADHIKARI GRAM NYAYALAYA, GR/0000210/2026
18	D-BLAPL/24823/2026 BLAPL/8599/2026	MUKESH PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RENGALI /1 /2024 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000029/2026
19	D-BLAPL/25232/2026 BLAPL/8600/2026	PINTU BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	GANIA /10 /2025 DISTRICT & SESSIONS JUDGE,NAYAGUDA ST/0000199/2025
20	D-BLAPL/25040/2026 BLAPL/8601/2026	SWADHIN MAHAKUR VS STATE OF ODISHA	SK. ZAFARULLA VS	TARBHA /279 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000094/2026
21	D-BLAPL/22599/2026 BLAPL/8602/2026	JUDHISTIRA SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	KANIHA /319 /2021 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000003/2022
22	D-BLAPL/22640/2026 BLAPL/8603/2026	RAKESH SAHU VS STATE OF ODISHA	SRITAM KUMAR NAYAK VS	GAISILET /269 /2025 A.D.J.,PADAMPUR(Bargarh) CT/0000033/2026
23	D-BLAPL/25041/2026	SARTIKA KARNA	SK. ZAFARULLA	TARBHA /280 /2026

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	BLAPL/8604/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000095/2026
24	D-BLAPL/23610/2026 BLAPL/8605/2026	SANTOSH KUMAR BARIK VS STATE OF ODISHA	LALITA NARAYAN PATTNAIK VS	KHANDAGIRI P.S. /544 /2026 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001419/2026
25	D-BLAPL/23852/2026 BLAPL/8606/2026	SRITAM MUNDA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	JHUMPURA /24 /2025 A.D.J.,CHAMPUA(Kendujhar) ST/0000128/2025
26	D-BLAPL/24603/2026 BLAPL/8607/2026	JAGAN BEHERA VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	SARANGADA /112 /2026 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000311/2026
27	D-BLAPL/24843/2026 BLAPL/8608/2026	AMON PRADHAN VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000043/2026
28	D-BLAPL/25033/2026 BLAPL/8609/2026	RANJAN KUMAR SWAIN VS STATE OF ODISHA	RAKESH KUMAR DAS VS	BADAGODA P.S. /180 /2026 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000313/2026
29	D-BLAPL/25107/2026 BLAPL/8610/2026	HEMANTA BAG @ BAGH VS STATE OF ODISHA	ABHILASH MISHRA VS	SONEPUR /161 /2025 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(Sonepur) GR/0000143/2025
30	D-BLAPL/25110/2026 BLAPL/8611/2026	HEMANTA BAG @ BAGHA VS STATE OF ODISHA	ABHILASH MISHRA VS	SONEPUR /237 /2026 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(Sonepur) GR/0000213/2026
31	D-BLAPL/21053/2026 BLAPL/8612/2026	SAROJ PRADHAN @ SAROJ KUMAR PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	NAWAPARA /184 /2024 A.D.J.,NAWAPARA(Nuapada) SA/0000049/2024
32	D-BLAPL/23611/2026 BLAPL/8613/2026	SANJAYA DUNG DUNG VS STATE OF ODISHA	ASHISH RANJAN SAMAL VS	RAIBAGA /5 /2019 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) Spl/0000003/2019
33	D-BLAPL/24869/2026 BLAPL/8614/2026	BAPI @ DEBASIS ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /130 /2025 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000041/2026
34	D-BLAPL/24236/2026 BLAPL/8615/2026	KANHU SAHU VS	SANTOSH KUMAR MAHANTY VS	POLASARA PS /84 /2022 A.D.J.,KODALA(Ganjam)

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35	D-BLAPL/24239/2026 BLAPL/8616/2026	STATE OF ODISHA ASHWINI KUMAR PATRA VS DIRECTORATE OF ENFORCEMENT (ED), GOVT. OF INDIA	S. DEBABRATA REDDY VS	ST/0000149/2025 / /0 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH CRLMC(PMLA)/0000008/2023
36	D-BLAPL/24964/2026 BLAPL/8617/2026	BAPI SAHU VS STATE OF ODISHA	KULDEEP MOHANTY VS	BHANJPUR /158 /2026 2ND A.D.J., BARIPADA(Mayurbhanj) Spl/0000042/2026
37	D-BLAPL/25044/2026 BLAPL/8618/2026	PRAKASH PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	BOUDH /71 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000027/2024
38	D-BLAPL/25045/2026 BLAPL/8619/2026	SUBRAT KARMI VS STATE OF ODISHA	AMITAV TRIPATHY VS	BOUDH /183 /2019 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000079/2019
39	D-BLAPL/23573/2026 BLAPL/8620/2026	PANA @ TANMAYA KUMAR NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BINJHARPUR /352 /2026 S.D.J.M.,JAJPUR(Jajapur) CT/0001661/2026
40	D-BLAPL/25276/2026 BLAPL/8621/2026	DIPTI RANJAN SWAIN VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 3RD ADDL. DISTRICT JUDGE,CUTTACK 2(A)CC/0000061/2026
41	D-BLAPL/25100/2026 BLAPL/8622/2026	NANDU NAYAK VS STATE OF ODISHA	RONALISHA PRADHAN VS	JATNI P.S. /147 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000159/2025
42	D-BLAPL/25175/2026 BLAPL/8623/2026	DASA @ DASARATHI DHIBAR VS STATE OF ODISHA	KARUNAKAR GAYA VS	GHASIPURA /171 /2024 A.D.J.,ANANDAPUR(Kendujhar) ST/0000080/2024
43	D-BLAPL/25192/2026 BLAPL/8624/2026	KAWALDHAR RAJVAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /321 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000144/2026
44	D-BLAPL/13913/2026 BLAPL/8625/2026	GIRISH NAIK @ GIRISH CHANDRA NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /22 /2026 J.M.F.C,TALCHER(Anugul) GR/0000059/2026
45	D-BLAPL/24442/2026 BLAPL/8626/2026	MD. MOUJUD @ MD. MAJUD @ MD. SUKHAL VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	KUTRA /284 /2025 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000023/2026

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46	D-BLAPL/24583/2026 BLAPL/8627/2026	MAIKEL KATERIA @ KATRIA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	DORAGUDA PS /47 /2025 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000017/2025
47	D-BLAPL/24440/2026 BLAPL/8628/2026	PARESH MIRDHA VS STATE OF ODISHA	AMIT KUMAR SAA VS	JUJUMURA /174 /2025 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000033/2025
48	D-BLAPL/25230/2026 BLAPL/8629/2026	SIYAHUL HUCK K.P. VS STATE OF ODISHA	SIMSON JENA VS	CYBER CRIME AND ECONOMIC OFFENSE S.D.J.M.,BHUBANESWAR(Khordha) CT/0000496/2026
49	D-BLAPL/24774/2026 BLAPL/8630/2026	SK. SAMSUDDIN VS STATE OF ODISHA	AMIT KUMAR PATRA VS	PIPLI /376 /2026 J.M.F.C.,PIPLI(Puri) GR/0000522/2026
50	D-BLAPL/24590/2026 BLAPL/8631/2026	GOPAL SARKAR VS STATE OF ODISHA	RABINDRANATH BARIK VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000133/2026
51	D-BLAPL/24877/2026 BLAPL/8632/2026	MAUSAM BEHERA VS STATE OF ODISHA(VIG.)	SPANDAN TRIPATHY VS	SAMBALPUR VIGILANCE /11 /2026 SPL. JUDGE (VIG),BOLANGIR(Balangir) GR/0000005/2026
52	D-BLAPL/24946/2026 BLAPL/8633/2026	K. SIBA PRASAD VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /56 /2026 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000093/2026
53	D-BLAPL/25288/2026 BLAPL/8634/2026	UMAKANTA OJHA @ LIPUNI VS STATE OF ODISHA	GYANA RANJAN DHAL VS	KENDRAPARA SADAR /7 /2026 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000023/2026
54	D-BLAPL/25047/2026 BLAPL/8635/2026	LANDU @ DIPANTARA BISI VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	MANAMUNDA /239 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000168/2026
55	D-BLAPL/25289/2026 BLAPL/8636/2026	KUNA BARIK VS STATE OF ODISHA	KABIR KUMAR JENA VS	/ /0 1ST A.D.J., CUTTACK(Cuttack) 2(A)CC/0000125/2025
56	D-BLAPL/25203/2026 BLAPL/8637/2026	TUTUN @ CHANDAN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SORO /579 /2026 J.M.F.C.,SORO(Baleshwar) CT/0001137/2026
57	D-BLAPL/21967/2026	AMAR INDWAR	ANITA DASH	BANDOMUNDA /58 /2021

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	BLAPL/8638/2026	VS STATE OF ODISHA	VS	AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000059/2021
58	D-BLAPL/24640/2026 BLAPL/8639/2026	DUKESH GANGELE VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	// 2ND A.D.J., BALANGIR(Balangir)
59	D-CMP/37935/2026 CMP/1407/2026	ROSHAN NAYAK VS NILAMANI NAYAK	SURYA NARAYAN SATPATHY VS	2(A)CC/0000001/2026 // CIVIL JUDGE (SD),KUCHINDA(Sambalpu
60	D-CMP/38039/2026 CMP/1408/2026	JYOTSNAMAYEE DASH VS SEEMA AGARWALA	AMIT PRASAD BOSE VS	IA/0000005/2026 // CIVIL JUDGE (SD),BARGARH(Bargarh)
61	D-CMP/34881/2026 CMP/1409/2026	RANJIT MOHAPATRA VS SHANTI SUNDARA	ACHYUTANANDA PATTANAIAK VS	CS/0000034/2014 // CIVIL JUDGE (JD),KHURDA(Khordha)
62	D-CMP/38231/2026 CMP/1410/2026	BASANTI OJHA VS GATIKRUSHNA SUTUR	DEBASIS TRIPATHY VS	CS/0000143/2011 // CIVIL JUDGE (SD),KENDRAPARA(Kendr
63	D-CMP/38739/2026 CMP/1411/2026	MINAKSHI SAHOO VS NARENDRA KUMAR SAHOO	SUVASHISH PATTANAIAK VS	CS/0000379/2024 // CIVIL JUDGE (SD),BHUBANESWAR(Kho
64	D-CMP/38082/2026 CMP/1412/2026	NILAKANTHESWAR MAHADEV BIJE, NIJIGAON(SAHIRA) VS AKSHAYA KUMAR ROUL	SWAPNAJYOTI JENA VS	CS/0000206/2017 // CIVIL JUDGE(SD), PATTAMUNDAI(Kend
65	D-CMP/38512/2026 CMP/1413/2026	NARAYAN ACHARYA VS STATE OF ODISHA	SOUGAT DASH VS	CS/0000229/2022 // CIVIL JUDGE (SD),BHUBANESWAR(Kho
66	D-CMP/38963/2026 CMP/1414/2026	DAMODAR DAS VS SATYANARAYAN NAYAK	JITENDRA KUMAR MISHRA (2) VS	CS/0000803/2008 // CIVIL JUDGE (SD),BALASORE(Baleshwa
67	D-CMP/38348/2026 CMP/1415/2026	AGNIMITRA SEN VS SULOCHANA DEVI	SANTOSH KUMAR NANDA VS	CMA/0000112/2023 // CIVIL JUDGE (SD),KAMAKSHYANAGAI
68	D-CMP/39285/2026 CMP/1416/2026	RAMESH CHANDRA MISHRA VS	ATUL TRIPATHY VS	IA/0000037/2025 // CIVIL JUDGE (SD),BHUBANESWAR(Kho

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69	D-CMP/39669/2026 CMP/1417/2026	STATE OF ODISHA SASHIKALA JOSHI @ SHARMA VS VIJAY KUMAR JOSHI	DEEPALI MAHAPATRA VS	CS/0002465/2021 // ADDL. CIVIL JUDGE (SD),PURI(Puri) CS/0000486/2009
70	D-CMP/39083/2026 CMP/1418/2026	GOURANGA CHARAN SWAIN MOHAPATRA (DEAD) VS LAXMI NARAYAN DAS MOHAPATRA	ASOK MOHANTY, (SR.ADV.) VS	// CIVIL JUDGE (SD),PURI(Puri) Fd/0000245/1972
71	D-CMP/38496/2026 CMP/1419/2026	M/S. FLOWTECH AUTOMATION PVT. LTD., BHUBANESWAR VS M/S. SENSWORX SYSTEMS INDIA PVT. LTD., HYDERABAD	RANJAN KUMAR ROUT VS	// SR CIVIL JUDGE (COMMERCIAL COURT) EC/0000623/2023
72	D-CMP/29876/2026 CMP/1420/2026	ANITA PRATIHARI VS PRADEEP THACKER	PRASANNA KUMAR RATH VS	// DISTRICT & SESSIONS JUDGE,BHUBANESWAR Fao/0000044/2025
73	D-CMP/38230/2026 CMP/1421/2026	SOUMYA BHAGAT VS SUMAN SAURAV PRASAD	SARAT BEHERA VS	// DISTRICT & SESSIONS JUDGE,CUTTACK Fao/0000034/2026
74	D-CMP/39504/2026 CMP/1422/2026	NAWAL KUMAR AGARWAL VS MANAS RANJAN MOHAPATRA	S.SUDHAKAR RAO (SR. ADV.) VS	// 5TH ADDL CIVIL JUDGE(S.D.),CUTTACK CS/0000842/2021
75	D-CONTC/37502/2026 CONTC/5565/2026	BANAJABASINI ACHARYA @ SONALIKA ACHARY VS DR.PRAMOD KUMAR PRAHARAJ, C.D.M.O., BHADRAK	ADV. VS	// 0 //
76	D-CONTC/38382/2026 CONTC/5566/2026	K.NAYA REDDY VS BIJAY KETAN UPADHYAY, DIRECTOR, LITERATURE AND CULTURE DEPT.,BHUBANESWAR	ADV. VS	// 0 //
77	D-CONTC/38389/2026 CONTC/5567/2026	PAPU NAYAK VS BIJAY KETAN UPADHYAY, DIRECTOR, ODIA LANGUAGE, LITERATURE AND CULTURE DEPT.,BHUBANESWAR	ADV. VS	// 0 //
78	D-CONTC/38938/2026 CONTC/5568/2026	ISWAR PRASAD NANDA VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //
79	D-CONTC/38939/2026 CONTC/5569/2026	BHARAT CHANDRA SAHOO VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //

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80	D-CONTC/38941/2026 CONTC/5570/2026	PARBATI RANDHARI VS BIRENDRA KORKARA, DIRECTOR OF SECONDARY EDUCATION ODISHA, BHUBANESWAR	ADV. VS	// 0 //
81	D-CONTC/38960/2026 CONTC/5571/2026	LINGARAJ SAHOO VS LILAN PRASAD SAHU, TAHASILDAR, BALIANTA	ADV. VS	// 0 //
82	D-CONTC/38964/2026 CONTC/5572/2026	BRAJA NARAYAN MOHAPATRA VS ASWATHY S, IAS	HARIPAD MOHANTY VS	// 0 //
83	D-CONTC/36922/2026 CONTC/5573/2026	SUDHIR CHANDRA JAGADEV VS VISHAL DEV, ADDL. CHIEF SEC. TO GOVT. OF ODISHA, ENERGY DEPT., KHURDA	ADV. VS	// 0 //
84	D-CONTC/38966/2026 CONTC/5574/2026	DEBASHIS MOHANTY VS GAURAV MOHANTY, REGIONAL PROVIDENT FUND COMMNR. II, KEONJHAR	NITISH KUMAR MISHRA VS	// 0 //
85	D-CONTC/38968/2026 CONTC/5575/2026	KISAN DAS VS GAURAV MOHANTY, REGIONAL PROVIDENT FUND COMMNR. II, KEONJHAR	NITISH KUMAR MISHRA VS	// 0 //
86	D-CONTC/38970/2026 CONTC/5576/2026	LIPEE PATNAIK VS GAURAV MOHANTY, REGIONAL PROVIDENT FUND COMMNR. II, KEONJHAR	NITISH KUMAR MISHRA VS	// 0 //
87	D-CONTC/38972/2026 CONTC/5577/2026	SATYANARAYANA NAYAK VS GAURAV MOHANTY, REGIONAL PROVIDENT FUND COMMNR. II, KEONJHAR	NITISH KUMAR MISHRA VS	// 0 //
88	D-CONTC/38975/2026 CONTC/5578/2026	BHIMSEN PRADHAN VS GAURAV MOHANTY, REGIONAL PROVIDENT FUND COMMNR.II, KEONJHAR	NITISH KUMAR MISHRA VS	// 0 //
89	D-CONTC/44967/2025 CONTC/5579/2026	SAFET KUMAR DASH VS SONALI PATTANAIK,OAS, TAHASILDAR ,BARGARH	ADV VS	// 0 //
90	D-CONTC/38272/2026 CONTC/5580/2026	JYOTI PRAKASH PADHEE VS BIBHUTI BHUSAN DAS, ENGINEER IN CHIEF, WATER RESOURCES ODISHA	ADV VS	// 0 //
91	D-CONTC/38451/2026	SANJAY KUMAR MAZUMDAR	MANOJ KUMAR MOHANTY	//

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	CONTC/5581/2026	VS HEMAKANTA SAY, I.A.S., MAYURBHANJ	VS	0 //
92	D-CONTC/38454/2026 CONTC/5582/2026	DEBASMITA PATRA VS HEMAKANTA SAY, I.A.S., MAYURBHANJ	MANOJ KUMAR MOHANTY VS	// 0 //
93	D-CONTC/13842/2026 CONTC/5583/2026	RABINARAYAN PANDA VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
94	D-CONTC/38917/2026 CONTC/5584/2026	UJJALA RANDHARI VS BIRENDRA KORKARA, DIRECTOR, SECONDARY EDUCATION ODISHA, BHUBANESWAR	ADV. VS	// 0 //
95	D-CONTC/36899/2026 CONTC/5585/2026	RAMANUJ DAS VS SEMINENI GIRIDHAR, ADEO, I/C B.E.O., KASHINAGAR	ADV. VS	// 0 //
96	D-CONTC/37524/2026 CONTC/5586/2026	BASANTA KUMAR BASTIA VS ANUP KUMAR BEHERA, CHIEF CONSTRUCTION ENGINEER, RURAL WORKS CIRCLE, ANGUL	MANAS PATI VS	// 0 //
97	D-CONTC/37949/2026 CONTC/5587/2026	DR. JAYADEV SAHOO VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
98	D-CONTC/37990/2026 CONTC/5588/2026	DR.JAYADEV SAHOO VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
99	D-CONTC/37280/2026 CONTC/5589/2026	CHAITANYA MAHANTA VS ASWATHY S.,IAS	ADV. VS	// 0 //
100	D-CONTC/37283/2026 CONTC/5590/2026	RAKESH PRADHAN VS ASWATHY S.,IAS	ADV. VS	// 0 //
101	D-CONTC/32835/2026 CONTC/5591/2026	PRIYAMBADA BISWAL VS DR.N.THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //
102	D-CONTC/37424/2026 CONTC/5592/2026	SARASWATI SAHOO VS	ADV. VS	// 0

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103	D-CONTC/32924/2026 CONTC/5593/2026	AJIT KUMAR BARIK, BLOCK EDUCATION OFFICER,PATTAMUNDAI HIREN PRAVA DEHUREE VS DR. N.THIRUMALA NAIK, I.A.S.	ADV. VS	// // 0 //
104	D-CONTC/38508/2026 CONTC/5594/2026	JAGABANDHU SAHOO VS ASWATHY S., I.A.S., SECY TO GOVT. HEALTH AND FAMILY WELFARE DEPT.,ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
105	D-CONTC/36942/2026 CONTC/5595/2026	SAMILATA PRADHAN VS USHA PADHEE, IAS,PRINCIPAL SECY. DEPT. OF HOUSING AND URBAN DEVELOPMENT,ODISHA	JNANESH MOHANTY VS	// 0 //
106	D-CONTC/39128/2026 CONTC/5596/2026	BHAGYADHAR PRUSTY VS DR. SWATI MISHRA,OAS, REGISTRAR UTKAL UNIVERSITY,BHUBANESWAR	ADV VS	// 0 //
107	D-CONTC/37928/2026 CONTC/5597/2026	SADANANDA PRADHAN VS ARAVIND AGRAWAL, IAS, COMMISSIONER CUM SECY. HIGHER EDUCATION DEPT.,ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
108	D-CONTC/37938/2026 CONTC/5598/2026	SIPRA ROUT VS KRUSHNA PRASAD PATTANAIK, SUPERINTENDENT OF POLICE, SIGNAL, TULASIPUR, CUTTACK	ADV. VS	// 0 //
109	D-CONTC/36158/2026 CONTC/5599/2026	MAHALAKSHMI PATRO VS ARAVIND AGRAWAL , SECRETARY TO GOVERNMENT, DEPTT. OF HIGHER EDUCATION , GOVT. OF ODISHA	SANDHYARANI PANI VS	// 0 //
110	D-CONTC/37277/2026 CONTC/5600/2026	DILIP KUMAR PUTHAL VS ASWATHY S.,IAS	ADV. VS	// 0 //
111	D-CRLA/24261/2026 CRLA/772/2026	DIPU@DIBYARANJAN AMANTA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	ANGUL TOWN /642 /2024 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000045/2024
112	D-CRLA/25374/2026 CRLA/773/2026	JAYANTA HALDAR VS STATE OF ODISHA	SANJIB RAY VS	PARADEEP /62 /2022 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats CT/0001037/2022
113	D-CRLMC/24517/2026 CRLMC/2923/2026	NARSINGH MUNDA@NARESH MUNDA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	TIRING /32 /2010 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP GR/0000271/2010

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114	D-CRLMC/25188/2026 CRLMC/2924/2026	RATHI BAGH VS STATE OF ODISHA	SK. ZAFARULLA VS	GHANTAPADA /144 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000203/2026
115	D-CRLMC/23062/2026 CRLMC/2925/2026	PRASANT SAHU @ PRASANT KUMAR SAHU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PHIRINGIA /237 /2025 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI CT/0001165/2025
116	D-CRLMC/25178/2026 CRLMC/2926/2026	KALIA@KALANDI MALIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	NAUGAON /161 /2023 SPECIAL JUDGE,JAGATSINGHPUR(Jagatsinghpur) Spl/0000151/2023
117	D-CRLMC/23079/2026 CRLMC/2927/2026	RABINDRA SWAIN @ PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /255 /2016 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000034/2017
118	D-CRLMC/22826/2026 CRLMC/2928/2026	MINATI KUNDU VS STATE OF ODISHA	ABHIMANYU PARIDA VS	BARANGA /307 /2026 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001007/2026
119	D-CRLMC/23003/2026 CRLMC/2929/2026	BIPIN BIHARI HOTA VS STATE OF ODISHA	SAIBRATA RATH VS	SAMBALPUR VIGILANCE /79 /2016 SPL. JUDGE (VIG),BOLANGIR(Balangir) GR/0000025/2016
120	D-CRLMC/23083/2026 CRLMC/2930/2026	SANDIP KUMAR ROY VS STATE OF ODISHA	RAMA CHANDRA JENA VS	BADACHANA /92 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000556/2025
121	D-CRLMC/25153/2026 CRLMC/2931/2026	MADHABI GHOSH VS STATE OF ODISHA	SARAT KUMAR ACHARYA VS	AIRPORT /281 /2020 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0006047/2020
122	D-CRLMC/38174/2025 CRLMC/2932/2026	RAHUL NAG VS STATE OF ODISHA	ANSHUMAN PANDA VS	LOISINGHA(BOLANGIR) /310 /2020 AD-HOC A.D.J.(FTSC),BOLANGIR(Balangir) Spl/0000093/2020
123	D-CRLMC/25144/2026 CRLMC/2933/2026	GOURAV KUMAR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /54 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000043/2026
124	D-CRLMC/24995/2026 CRLMC/2934/2026	ANADI CHARAN SAHOO VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	BHUBANESWAR VIGILANCE /53 /2012 SPECIAL JUDGE(VIG),BHUBANESWAR(Bhubaneswar) TR/0000026/2023
125	D-CRLMC/23591/2026	GADADHAR SUBUDHI	SRINIVAS MOHANTY	MANCHESWAR P.S. /459 /2026

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	CRLMC/2935/2026	VS STATE OF ODISHA	VS	4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000452/2026
126	D-CRLMC/24549/2026 CRLMC/2936/2026	SUSANTA KUMAR KANHAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000021/2026
127	D-CRLMC/25269/2026 CRLMC/2937/2026	GIRIJA SANKAR NAYAK VS STATE OF ODISHA(VIG.)	ASHOK DAS VS	VIGILANCE PS (BERHAMPUR) /24 /2008 SPECIAL JUDGE (VIG),BERHAMPUR(Ga GR/0000024/2008
128	D-CRLMC/24486/2026 CRLMC/2938/2026	BABULA RANA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /189 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000189/2026
129	D-CRLMP/25005/2026 CRLMP/1262/2026	DR.PRADIPTA KUMAR PRADHAN@PRADIPTA KUMAR PRADHAN VS STATE OF ODISHA	GHANASHYAM DASH VS	/ / (//
130	D-CRLMP/23073/2026 CRLMP/1263/2026	SARASWATI BEHERA VS STATE OF ODISHA	KSHIROD KUMAR SWAIN VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) CT/0003203/2020
131	D-CRLMP/22211/2026 CRLMP/1264/2026	SIMARIKA PATI VS STATE OF ODISHA	SEJAL NAYAK VS	KENDRAPARA SADAR /320 /2026 (//
132	D-CRLMP/25369/2026 CRLMP/1265/2026	SHASHANK CHAUHAN VS SHUBHI SINGH	ANUPAM RATH VS	/ /0 JUDGE FAMILY COURT-II,BHUBANESW Crp/0000211/2022
133	D-CRLMP/25025/2026 CRLMP/1266/2026	SURESH DAS VS STATE OF ORISSA	ARIJEET MISHRA VS	/ /0 (//
134	D-CRLREV/24353/2026 CRLREV/590/2026	SUMANTA AGASTI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /84 /2026 J.M.F.C.,BASUDEVPUR(Bhadrak) CMC/0000019/2026
135	D-CRLREV/24505/2026 CRLREV/591/2026	SATRUGHAN JENA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	RAJKANIKI /1 /2006 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU CRA/0000054/2025
136	D-CRLREV/24715/2026 CRLREV/592/2026	JAYARAM NAIK@NAYAK@JAI VS	BASANTA KUMAR DAS VS	MALGODOWN /133 /2003 2ND A.D.J.,CUTTACK(Cuttack)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLREV/24681/2026 CRLREV/593/2026	STATE OF ODISHA MANORANJAN JENA VS	AKASH BHUYAN VS	CRA/0000029/2010 NIKIRAI /10 /2021 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000165/2023
138	D-CRLREV/25208/2026 CRLREV/594/2026	STATE OF ODISHA DIBYA LOCHAN DIGAL VS	AMULYA RATNA PANDA VS	GOCHHAPADA /115 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000122/2024
139	D-CRLREV/23811/2026 CRLREV/595/2026	STATE OF ODISHA BABULA NAIK VS	BIKASH KUMAR DASH VS	BIRMAHARAJPUR /179 /2025 SPECIAL JUDGE (POCSO), SONEPUR(So Spl/0000026/2025
140	D-CRLREV/24151/2026 CRLREV/596/2026	STATE OF ODISHA KAILASH KUMAR VS	NIKUNJA KUMAR DEO VS	// A.D.J.,NAWARANGPUR(Nabarangapur) MIS.CASE/0000002/2026
141	D-CRLREV/25057/2026 CRLREV/597/2026	STATE OF ODISHA NIRUTA KANHAR VS	AMULYA RATNA PANDA VS	GOCHHAPADA /164 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000139/2024
142	D-CRLREV/25589/2026 CRLREV/598/2026	STATE OF ODISHA PRABIN KUMAR DASH@RUNA VS	DEVASHIS PANDA VS	SAMBALPUR TOWN /333 /2000 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001460/2000
143	D-EXP/37257/2026 EXP/110/2026	STATE OF ODISHA KARTIK CHANDRA SHAW VS	ADV. VS	//) //
144	D-ITA/36760/2026 ITA/11/2026	DR.ARBINDA KUMAR PADHEE, I.A.S AMITA KUMARI PANIGRAHI VS	DEEPALI MAHAPATRA VS	// INCOME TAX APPEALATE TRIBUNAL,C ITA/0000108/2026
145	D-JCRLA/25641/2026 JCRLA/231/2026	INCOME TAX OFFICER, WARD,PHULBANI PANDA@KAILASH NAYAK VS	ADV VS	KIAKATA /3 /2022 A.D.J.,ATHAMALIK(Anugul) CT/0000058/2022
146	D-MACA/36438/2026 MACA/804/2026	STATE OF ODISHA THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD,BHUBANESWAR VS	PRASANTA KUMAR MAHALI VS	// A.D.J.-CUM-SPECIAL JUDGE,PATTAMU Mac/0000006/2026
147	D-MACA/36785/2026 MACA/805/2026	SANJIB KUMAR NAYAK PRIYA MALLIK VS	KAPILA CHARAN NAYAK VS	// III MACT,BALASORE(Baleshwar) Mac/0000208/2021
		M/S. VEMURI KAVERI TRAVELS		

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148	D-MACA/28976/2026 MACA/806/2026	TATA AIG GENERAL INSURANCE CO. LTD., BHUBANESWAR VS SABITA DAS	RIMJHIMBALA PATI VS	// I MACT,BALASORE(Baleshwar) Mac/0000464/2019
149	D-MACA/29384/2026 MACA/807/2026	SHRI RAM GENERAL INSURANCE COMPANY LTD.,ANGUL VS SUBASH PALEI	ADAM ALI KHAN VS	// 1ST M.A.C.T., ANGUL(Anugul) Mac/0000021/2022
150	D-MACA/33202/2026 MACA/808/2026	ORIENTAL INSURANCE CO. LTD., BHUBANESWAR VS KABITA PRADHAN	RIMJHIMBALA PATI VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000183/2021
151	D-RSA/35745/2026 RSA/432/2026	THE R.C.M.S. LTD. BHANJANAGAR VS DEBARAJ CHOUDHURY	UMA CHARAN MISHRA VS	// 1ST A.D.J.,BERHAMPUR(Ganjam) RFA/0000097/2018
152	D-RSA/37100/2026 RSA/433/2026	SURYAKANTI SETHY VS AMULYA BEHERA	BHABANI SANKAR DAS VS	// A.D.J.,ATHAGARH(Cuttack) RFA/0000018/2025
153	D-RSA/37327/2026 RSA/434/2026	YUNUS KHAN VS GOLAM MUSTAFA SAHA	SUKANTA KUMAR NAYAK VS	// DISTRICT & SESSIONS JUDGE,BHADRA RFA/0000035/2019
154	D-RVWPET/38154/2026 RVWPET/195/2026	STATE OF ODISHA VS ANIL KUMAR NANDA	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
155	D-RVWPET/38086/2026 RVWPET/196/2026	STATE OF ODISHA VS ABHIMANYU MOHANTY	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
156	D-RVWPET/38085/2026 RVWPET/197/2026	STATE OF ODISHA VS NIRAKAR KUNDU	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
157	D-RVWPET/38189/2026 RVWPET/198/2026	STATE OF ODISHA VS LALATENDU DAS	DEBASHIS TRIPATHY,AGA VS	// 0 //
158	D-RVWPET/33713/2026 RVWPET/199/2026	PRADYUMNA KUMAR MOHANTY VS UNION OF INDIA	SANJIB MOHANTY VS	// 0 //
159	D-TRP(C)/36424/2026	SANDHYARANI BARIK	SMITA RANJAN PATNAIK	//

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	TRP(C)/261/2026	VS	VS	JUDGE FAMILY COURT,PURI(Puri)
		KANHU CHARAN BARIK		Crp/0000020/2025
160	D-TRP(C)/39131/2026	SRIYA SUBHANKARI PANDA	ALOK KUMAR PANDA	//
	TRP(C)/262/2026	VS	VS	JUDGE FAMILY COURT,BALASORE(Bal
		AMARESH TRIPATHY		CP/0000659/2024
161	D-TRP(C)/38851/2026	SWOYAMSHRIYA PRIYADARSHINI SAHOO	PRATAP CHANDRA MISHRA	//
	TRP(C)/263/2026	VS	VS	JUDGE FAMILY COURT,CUTTACK(Cutta
		SANJAY SAHOO		CP/0000454/2026
162	D-TRP(C)/39357/2026	GUDLI MISHRA	ANUP UDAYA SENAPATI	//
	TRP(C)/264/2026	VS	VS	CIVIL JUDGE (SD),BANKI(Cuttack)
		PRITAM DASH		CP/0000013/2025
163	D-TRP(C)/39147/2026	SANGHAMITRA PANDA	PRASANT KUMAR BARIK	//
	TRP(C)/265/2026	VS	VS	JUDGE FAMILY COURT,CUTTACK(Cutta
		ABHIMANYU SAHOO		CP/0000373/2026
164	D-WA/37715/2026	STATE OF ODISHA	SASWAT DAS,A.G.A.	//
	WA/1174/2026	VS	VS	0
		SHANKAR SETHI		//
165	D-WA/14838/2026	VICE CHANCELLOR,UTKAL UNIVERSITY , BHUBANESWAR	GYANA RANJAN MAHAPATRA	//
	WA/1175/2026	VS	VS	0
		DIPTIMAYEE DALAI		//
166	D-WA/30884/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY	DILLIP KUMAR RAY	//
	WA/1176/2026	VS	VS	0
		STATE OF ODISHA		//
167	D-WA/36584/2026	STATE OF ODISHA	TEJ KUMAR,A.S.C	//
	WA/1177/2026	VS	VS	0
		NILAKANTHA RATH		//
168	D-WP(C)/38828/2026	GANGA DHAR MAHAPATRA	SARAT KUMAR ACHARYA	//
	WP(C)/27134/2026	VS	VS	0
		STATE OF ODISHA		//
169	D-WP(C)/38704/2026	GURU CHARAN BINDHANI	ARUN KUMAR PATRA	//
	WP(C)/27135/2026	VS	VS	0
		STATE OF ODISHA		//
170	D-WP(C)/38829/2026	MANORAMA DAS	SARAT KUMAR ACHARYA	//
	WP(C)/27136/2026	VS	VS	0

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171	D-WP(C)/38842/2026 WP(C)/27137/2026	STATE OF ODISHA SUNIL KUMAR PRADHAN VS	GYANENDRA CHANDRA SWAIN VS	// // 0
172	D-WP(C)/31229/2026 WP(C)/27138/2026	STATE OF ODISHA M/S. BISWESWAR ROUT SECURITY AGENCY, CUTTACK VS	GOPAL PRASAD JENA VS	// // 0
173	D-WP(C)/39448/2026 WP(C)/27139/2026	THE EMPLOYEES STATE INSURANCE CORPORATION, NEW DELHI LAXMIPRIYA NAIK VS	HEMANTA KUMAR MOHANTA VS	// // 0
174	D-WP(C)/31235/2026 WP(C)/27140/2026	STATE OF ODISHA M.C.OF GOURANGA MOHAPRABHU HIGH SCHOOL, JAJPUR VS	MAHENDRA KUMAR SAHOO VS	// // 0
175	D-WP(C)/38875/2026 WP(C)/27141/2026	STATE OF ODISHA SUKANTA BISOI VS	PRABODHA CHANDRA NAYAK VS	// // 0
176	D-WP(C)/39473/2026 WP(C)/27142/2026	STATE OF ODISHA DR.PRADEEP KUMAR PANDA VS	DEBASIS SAHOO VS	// // 0
177	D-WP(C)/39536/2026 WP(C)/27143/2026	STATE OF ODISHA MANAS DAS VS	UMA CHARAN MISHRA VS	// // 0
178	D-WP(C)/38890/2026 WP(C)/27144/2026	STATE OF ODISHA PARBATI SAHOO VS	SWAPNIL ROY VS	// // 0
179	D-WP(C)/38933/2026 WP(C)/27145/2026	STATE OF ODISHA A.DHARMA RAO VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
180	D-WP(C)/38901/2026 WP(C)/27146/2026	STATE OF ODISHA DHRUBA CHARAN MOHANTA VS	SANJAY KUMAR PATRA VS	// // 0
181	D-WP(C)/38859/2026 WP(C)/27147/2026	STATE OF ODISHA RAJ KUMAR MEHER VS	AVIJIT PATNAIK VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/36914/2026 WP(C)/27148/2026	SANTOSH DHARUA VS STATE OF ODISHA	SRIKANTA KU. NATH VS	// 0 //
183	D-WP(C)/38936/2026 WP(C)/27149/2026	M.KRUSHNAMURTI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	// 0 //
184	D-WP(C)/39557/2026 WP(C)/27150/2026	PANKAJINI BAGH VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
185	D-WP(C)/39009/2026 WP(C)/27151/2026	SURYAKANTA NAYAK VS COLLECTOR AND DIST.MAGISTRATE, BALANGIR	RABINDRA KUMAR SAHOO VS	// 0 //
186	D-WP(C)/38931/2026 WP(C)/27152/2026	P.RAMESH VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
187	D-WP(C)/37244/2026 WP(C)/27153/2026	U.RAJA SHEKHAR VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //
188	D-WP(C)/39099/2026 WP(C)/27154/2026	DR. SUSANTA KUMAR SAHU VS STATE OF ODISHA	DEBARANJAN RAY VS	// 0 //
189	D-WP(C)/36505/2026 WP(C)/27155/2026	RASMI REKHA PAIKARAY VS BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR	RAJJEET ROY VS	// 0 //
190	D-WP(C)/38316/2026 WP(C)/27156/2026	MAHAMAYEE WOMEN SELF HELP GROUP, DANGARPAUNSI, KORAPUT VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
191	D-WP(C)/38731/2026 WP(C)/27157/2026	SUBHAM MOHAPATRA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
192	D-WP(C)/38675/2026 WP(C)/27158/2026	A.JYOTI SARAB VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
193	D-WP(C)/36056/2026	KAMALAKANTA MISHRA	AMBIKA PRASAD RAY	//

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	WP(C)/27159/2026	VS	VS	0
		KHIROD KUMAR MISHRA		//
194	D-WP(C)/38815/2026	TULASI BADHEI	JITENDRA SAMANTARAY	//
	WP(C)/27160/2026	VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/19623/2026	SABITA PALEI	BYOMAKESH TRIPATHY	//
	WP(C)/27161/2026	VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/38871/2026	AMARESH MOHANTY	PRABODHA CHANDRA NAYAK	//
	WP(C)/27162/2026	VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/38826/2026	SURENDRA KUMAR BISWAL	SUDHIR KUMAR MALLICK	//
	WP(C)/27163/2026	VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/34221/2026	MANORAMA SAHOO	RABINDRANATH BARIK	//
	WP(C)/27164/2026	VS	VS	0
		REGISTRAR GENERAL, HIGH COURT OF ORISSA, CUTTACK		//
199	D-WP(C)/38872/2026	AMARESH MOHANTY	PRABODHA CHANDRA NAYAK	//
	WP(C)/27165/2026	VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/38873/2026	SUKANTA BISOI	PRABODHA CHANDRA NAYAK	//
	WP(C)/27166/2026	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/38983/2026	SAI INTELLIGENCE SERVICE, BHUBANESWAR	ANUKUL NAYAK	//
	WP(C)/27167/2026	VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/31014/2026	PRADEEP KUMAR MALLICK	SANJAY KUMAR PATRA	//
	WP(C)/27168/2026	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/39080/2026	BASANTI MARNDI	HRUDANANDA MOHAPATRA	//
	WP(C)/27169/2026	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/39085/2026	BALIA SAHU @ BALUNKESWAR SAHU	HRUDANANDA MOHAPATRA	//
	WP(C)/27170/2026	VS	VS	0

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205	D-WP(C)/39152/2026 WP(C)/27171/2026	STATE OF ODISHA JANAKI PANDA VS	DEEPALI MAHAPATRA VS	// // 0
206	D-WP(C)/38677/2026 WP(C)/27172/2026	STATE OF ODISHA KALANDI CHARAN PATI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
207	D-WP(C)/35680/2026 WP(C)/27173/2026	STATE OF ODISHA MANAS KUMAR MOHANTA VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // 0
208	D-WP(C)/38301/2026 WP(C)/27174/2026	STATE OF ODISHA EKOISI BHOUNI MAHA MAYEE WOMEN SELF HELP GROUP, KHATALAPADAR, KORAPUT VS	SUBHADUTTA ROUTRAY VS	// // 0
209	D-WP(C)/39068/2026 WP(C)/27175/2026	STATE OF ODISHA ABIN NAIK VS	HRUDANANDA MOHAPATRA VS	// // 0
210	D-WP(C)/36965/2026 WP(C)/27176/2026	STATE OF ODISHA SUCHITRA NAYAK VS	PRITAM KUMAR MOHANTY VS	// // 0
211	D-WP(C)/38294/2026 WP(C)/27177/2026	UNION OF INDIA RABI NARAYAN WOMEN SELF HELP GROUP, PODAPADAR, KORAPUT VS	SUBHADUTTA ROUTRAY VS	// // 0
212	D-WP(C)/39087/2026 WP(C)/27178/2026	STATE OF ODISHA JANAK SAHU VS	HRUDANANDA MOHAPATRA VS	// // 0
213	D-WP(C)/38531/2026 WP(C)/27179/2026	STATE OF ODISHA GAJANAN DANSANA VS	GOUTAM KUMAR ROUTRAY VS	// // 0
214	D-WP(C)/39072/2026 WP(C)/27180/2026	STATE OF ODISHA MANAS SAHU VS	HRUDANANDA MOHAPATRA VS	// // 0
215	D-WP(C)/39075/2026 WP(C)/27181/2026	STATE OF ODISHA AKRURA NAIK VS	HRUDANANDA MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/39091/2026 WP(C)/27182/2026	SASWAT BEHERA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
217	D-WP(C)/39243/2026 WP(C)/27183/2026	PARVEZ HUSSAIN VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
218	D-WP(C)/39077/2026 WP(C)/27184/2026	PRAMATI DAS @ BINATI DAS VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
219	D-WP(C)/35274/2026 WP(C)/27185/2026	BIGYAN DUAN VS STATE OF ODISHA	SRITAM KUMAR NAYAK VS	// 0 //
220	D-WP(C)/38696/2026 WP(C)/27186/2026	DILLIP KUMAR PATTANAIK VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
221	D-WP(C)/38680/2026 WP(C)/27187/2026	KAMALA MOHAPATRA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
222	D-WP(C)/39093/2026 WP(C)/27188/2026	GOLAP NAIK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
223	D-WP(C)/39094/2026 WP(C)/27189/2026	BISWANATH SAHU VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
224	D-WP(C)/38796/2026 WP(C)/27190/2026	SAROJA KUMAR RATH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
225	D-WP(C)/38930/2026 WP(C)/27191/2026	P. ERAMA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
226	D-WP(C)/39385/2026 WP(C)/27192/2026	DHARMARAJ DHIR VS INDIAN OVERSEAS BANK, BHUBANESWAR	AKSHAYA KUMAR JENA VS	// 0 //
227	D-WP(C)/37294/2026	HIMANSU SEKHAR BEHERA	BANSHIDHAR SATAPATHY	//

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	WP(C)/27193/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/38291/2026 WP(C)/27194/2026	MANAGING COMMITTEE OF GRAM PANCHAYAT HIGH SCHOOL BAGPUR, KALAHANDI VS STATE OF ODISHA	NARAYAN KUMAR MAHAPATRA VS	// 0 //
229	D-WP(C)/39682/2026 WP(C)/27195/2026	M/S.SAI STONE CRUSHER, DHENKANAL VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
230	D-WP(C)/39386/2026 WP(C)/27196/2026	ALAKA KUMARI MUDRA VS SUPDT., CGST AND CENTRAL EXCISE, BERHAMPUR 1	ITISHREE TRIPATHY VS	// 0 //
231	D-WP(C)/39401/2026 WP(C)/27197/2026	PURNA CHANDRA MISHRA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// 0 //
232	D-WP(C)/39517/2026 WP(C)/27198/2026	RIANA BEGUM VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
233	D-WP(C)/39408/2026 WP(C)/27199/2026	OMM SAIRAM SHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
234	D-WP(C)/39410/2026 WP(C)/27200/2026	MAA PHULAKASUNI SHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
235	D-WP(C)/39497/2026 WP(C)/27201/2026	CHANDRA SEKHAR NAIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
236	D-WP(C)/39402/2026 WP(C)/27202/2026	BABA PURUSOTTAM SHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
237	D-WP(C)/37046/2026 WP(C)/27203/2026	AJAY KUMAR NAYAK VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
238	D-WP(C)/39418/2026 WP(C)/27204/2026	SUKANTI BEHERA VS	PITAMBAR JENA VS	// 0

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239	D-WP(C)/39404/2026 WP(C)/27205/2026	STATE OF ODISHA MAA ANNAPURNA SHG, SAMBALPUR VS	SUKANTA KUMAR DALAI VS	// // 0
240	D-WP(C)/39499/2026 WP(C)/27206/2026	STATE OF ODISHA RATIKANTA SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // 0
241	D-WP(C)/39405/2026 WP(C)/27207/2026	STATE OF ODISHA MAA TARINI SHG, JAJPUR VS	SUKANTA KUMAR DALAI VS	// // 0
242	D-WP(C)/38400/2026 WP(C)/27208/2026	STATE OF ODISHA SANTOSH KUMAR JENA VS	PRAMODA KUMAR DASH VS	// // 0
243	D-WP(C)/39449/2026 WP(C)/27209/2026	STATE OF ODISHA SAMIR MAHAPATRA VS	ATUL TRIPATHY VS	// // 0
244	D-WP(C)/39638/2026 WP(C)/27210/2026	ODISHA HYDRO POWER CORPORATION LTD., BHUBANESWAR SITARAM BEHERA VS	MANAS RANJAN BAUG VS	// // 0
245	D-WP(C)/39370/2026 WP(C)/27211/2026	SUB COLLECTOR, CUTTACK MAA KALIJAI SHG, GANJAM VS	SUKANTA KUMAR DALAI VS	// // 0
246	D-WP(C)/39372/2026 WP(C)/27212/2026	STATE OF ODISHA MAA DOLAGOBINDA SHG, GANJAM VS	SUKANTA KUMAR DALAI VS	// // 0
247	D-WP(C)/39374/2026 WP(C)/27213/2026	STATE OF ODISHA MAA SIBANI SHG, JHARSUGUDA VS	SUKANTA KUMAR DALAI VS	// // 0
248	D-WP(C)/38258/2026 WP(C)/27214/2026	STATE OF ODISHA SAMBAL JOINT FARMING COOPERATIVE SOCIETY LTD., BARGARH VS	PRASANTA KUMAR SATAPATHY VS	// // 0
249	D-WP(C)/38577/2026 WP(C)/27215/2026	STATE OF ODISHA KALPANA SWAIN VS	PRASANTA KUMAR SATAPATHY VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/39390/2026 WP(C)/27216/2026	DIPTILAXMI SAHU VS SUPDT., CGST AND CENTRAL EXCISE, BERHAMPUR 1	ITISHREE TRIPATHY VS	// 0 //
251	D-WP(C)/38876/2026 WP(C)/27217/2026	UMAKANTA MAHANANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
252	D-WP(C)/39224/2026 WP(C)/27218/2026	DR. SURESH CHANDRA MISHRA VS STATE OF ODISHA	MANASH RANJAN BAUG VS	// 0 //
253	D-WP(C)/38957/2026 WP(C)/27219/2026	CHANDRA SEKHAR SAHUKAR VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// 0 //
254	D-WP(C)/39701/2026 WP(C)/27220/2026	MAA LAXMI WSHG, HIRAPUR, NABARANGPUR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
255	D-WP(C)/38751/2026 WP(C)/27221/2026	NIRANJAN BEHERA VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	// 0 //
256	D-WP(C)/39703/2026 WP(C)/27222/2026	TEJ MATA WSHG, PATRAPUT, NABARANGAPUR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
257	D-WP(C)/39704/2026 WP(C)/27223/2026	HANUMAN WSHG, BIKRAMPUR, NABARANGPUR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
258	D-WP(C)/39667/2026 WP(C)/27224/2026	RAJLAXMI MALLICK VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
259	D-WP(C)/39668/2026 WP(C)/27225/2026	TAN BINH CO. LTD., JAGATSINGHPUR VS PARADIP PORT AUTHORITY, JAGATSINGHPUR	SOUMYA JYOTI BISWAL VS	// 0 //
260	D-WP(C)/39631/2026 WP(C)/27226/2026	MAA JANANI WSHG, NABARANGPUR VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
261	D-WP(C)/39641/2026	ALEKHA MAHIMA WSHG, NABARANGPUR	PRAFULLA KUMAR MOHAPATRA	//

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	WP(C)/27227/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/36974/2026	GOPINATH BISWAL	ALOK KUMAR MOHANTY	//
	WP(C)/27228/2026	VS ASSETS RECONSTRUCTION COMPANY(INDIA)LTD.,MUMBAI	VS	0 //
263	D-WP(C)/39585/2026	PRANITA NANDA	KUNAL KUMAR SWAIN	//
	WP(C)/27229/2026	VS STATE OF ODISHA	VS	0 //
264	D-WP(C)/38395/2026	ANANDA CHANDRA PRADHAN	SUBASH CHANDRA ACHARYA	//
	WP(C)/27230/2026	VS STATE OF ODISHA	VS	0 //
265	D-WP(C)/39112/2026	AMAR KUMAR SINGH	ASHIT KUMAR DASH	//
	WP(C)/27231/2026	VS STATE OF ODISHA	VS	0 //
266	D-WP(C)/39140/2026	GHANASHYAM BEHERA	TUSHAR KANTA NAYAK	//
	WP(C)/27232/2026	VS STATE OF ODISHA	VS	0 //
267	D-WP(C)/39538/2026	INDRAMANI SAHOO	KUNAL KUMAR SWAIN	//
	WP(C)/27233/2026	VS STATE OF ODISHA	VS	0 //
268	D-WP(C)/39071/2026	DR.BHASKAR CHANDRA JENA	BIREN SANKAR TRIPATHY	//
	WP(C)/27234/2026	VS STATE OF ODISHA	VS	0 //
269	D-WP(C)/38954/2026	JULLY BEHERA	SOUMIK SPANDAN TRIPATHY	//
	WP(C)/27235/2026	VS STATE OF ODISHA	VS	0 //
270	D-WP(C)/38952/2026	PADMABATI BIDIKA	SOUMIK SPANDAN TRIPATHY	//
	WP(C)/27236/2026	VS STATE OF ODISHA	VS	0 //
271	D-WP(C)/39082/2026	DR.SABITA TANDIA	BIREN SANKAR TRIPATHY	//
	WP(C)/27237/2026	VS STATE OF ODISHA	VS	0 //
272	D-WP(C)/38971/2026	KRUSHNA CHANDRA BIDIKA	SOUMIK SPANDAN TRIPATHY	//
	WP(C)/27238/2026	VS	VS	0

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273	D-WP(C)/38758/2026 WP(C)/27239/2026	STATE OF ODISHA SURYA DAS VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	// // 0 //
274	D-WP(C)/39394/2026 WP(C)/27240/2026	M/S. KARE 91 KOMMUNICATIONS PVT. LTD., BBSR VS SUPDT., CGST AND CENTRAL EXCISE, BBSR	DAITARI BEHERA VS	// 0 //
275	D-WP(C)/39568/2026 WP(C)/27241/2026	DR.UPENDRA NARAYAN JENA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
276	D-WP(C)/39489/2026 WP(C)/27242/2026	M/S.BAMADEV NAYAK, CONTRACTOR, JAGATSINGHPUR VS THE CHAIRMAN, PARADIP PORT, JAGATSINGHPUR	TEJASMAN DASH VS	// 0 //
277	D-WP(C)/39695/2026 WP(C)/27243/2026	MINATI SAHU VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
278	D-WP(C)/38807/2026 WP(C)/27244/2026	ADITYA KUMAR DAS VS UNION OF INDIA	SHASHI BHUSAN JENA VS	// 0 //
279	D-WP(C)/38984/2026 WP(C)/27245/2026	KAILASH CHANDRA MOHANTY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
280	D-WP(C)/39367/2026 WP(C)/27246/2026	NARAYANI SHG, JHARSUGUDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
281	D-WP(C)/36924/2026 WP(C)/27247/2026	PRAMOD KUMAR NAIK VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
282	D-WP(C)/38958/2026 WP(C)/27248/2026	BIDYADHAR NAIK VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// 0 //
283	D-WP(C)/38726/2026 WP(C)/27249/2026	AKSHYA KUMAR BHOI VS UTKAL UNIVERSITY, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //

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284	D-WP(C)/17336/2026 WP(C)/27250/2026	SUMA BEHERA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
285	D-WP(C)/39723/2026 WP(C)/27251/2026	ANITA SAHOO VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
286	D-WP(C)/38978/2026 WP(C)/27252/2026	RANJAN KUMAR KAR VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// 0 //
287	D-WP(C)/38912/2026 WP(C)/27253/2026	SANTOSH KUMAR SAHU VS STATE OF ODISHA	GOKULA NANDA SAHU VS	// 0 //
288	D-WP(C)/39582/2026 WP(C)/27254/2026	AJAY KUMAR SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
289	D-WP(C)/39726/2026 WP(C)/27255/2026	FAKIR PATRA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
290	D-WP(C)/39572/2026 WP(C)/27256/2026	PRASANTA KUMAR NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
291	D-WP(C)/39688/2026 WP(C)/27257/2026	BHIKARI CHARAN SAHU VS STATE OF ODISHA	RAGHUNATH BISWAL VS	// 0 //
292	D-WP(C)/39700/2026 WP(C)/27258/2026	BASANTI BEHERA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
293	D-WP(C)/39424/2026 WP(C)/27259/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, BARGAON, BOLANGIR VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
294	D-WP(C)/28161/2026 WP(C)/27260/2026	NIRANJAN NAYAK VS PRESIDENT CUTTACK CENTRAL CO-OPERATIVE BANK LTD., CUTTACK	NAMITA PATTANAIAK VS	// 0 //
295	D-WP(C)/39563/2026	SURAT KUMAR SWAIN	SANGRAM JENA	//

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	WP(C)/27261/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/39728/2026 WP(C)/27262/2026	BAIJAYANTI PRADHAN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
297	D-WP(C)/39576/2026 WP(C)/27263/2026	PRAMODA KUMAR MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
298	D-WP(C)/39426/2026 WP(C)/27264/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, TULASIPAL, ANGUL VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
299	D-WP(C)/38962/2026 WP(C)/27265/2026	DILIP KUMAR ROUT VS STATE OF ODISHA	PRADEEPTA KUMAR SWAIN VS	// 0 //
300	D-WP(C)/36929/2026 WP(C)/27266/2026	PURNIMA BHOI VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
301	D-WP(C)/39705/2026 WP(C)/27267/2026	BISIKA @ BISI PAIKRAY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
302	D-WP(C)/39699/2026 WP(C)/27268/2026	PABITRA ROUTRAY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
303	D-WP(C)/39569/2026 WP(C)/27269/2026	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
304	D-WP(C)/39523/2026 WP(C)/27270/2026	SEKH AKBAR ALI VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
305	D-WP(C)/39715/2026 WP(C)/27271/2026	GODABARI CHAMPATI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
306	D-WP(C)/37822/2026 WP(C)/27272/2026	M/S.GRAND BAZAR DEVELOPERS LLP, KATAKA VS	PRATIK DASH VS	// 0

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307	D-WP(C)/39720/2026 WP(C)/27273/2026	STATE OF ODISHA BASANTA DEI VS	KABIRAJ PRADHAN VS	// // 0
308	D-WP(C)/38481/2026 WP(C)/27274/2026	STATE OF ODISHA KRUSHNARANI BEHERA VS	SUBHADUTTA ROUTRAY VS	// // 0
309	D-WP(C)/39559/2026 WP(C)/27275/2026	STATE OF ODISHA DR.LAXMI NARAYAN PANDA VS	SANGRAM JENA VS	// // 0
310	D-WP(C)/39712/2026 WP(C)/27276/2026	STATE OF ODISHA JAYANTI PRADHAN VS	SUKANTA KUMAR MISHRA VS	// // 0
311	D-WP(C)/39730/2026 WP(C)/27277/2026	STATE OF ODISHA BRAJABANDHU SAHU VS	KABIRAJ PRADHAN VS	// // 0
312	D-WP(C)/39170/2026 WP(C)/27278/2026	STATE OF ODISHA MAA NAGESWARI SHG, JAJPUR VS	SUKANTA KUMAR DALAI VS	// // 0
313	D-WP(C)/39731/2026 WP(C)/27279/2026	STATE OF ODISHA MINATI BEHERA VS	KABIRAJ PRADHAN VS	// // 0
314	D-WP(C)/39065/2026 WP(C)/27280/2026	STATE OF ODISHA PRATAP KUMAR SENAPATI VS	SURENDRA PRASAD BARIK VS	// // 0
315	D-WP(C)/38942/2026 WP(C)/27281/2026	STATE OF ODISHA SURENDRA KUMAR MISHRA VS	BIJOY DASMOHAPATRA VS	// // 0
316	D-WP(C)/31475/2026 WP(C)/27282/2026	STATE OF ODISHA CHINMAYA SWAIN VS	AKSHAYA KUMAR MOHAPATRA VS	// // 0
317	D-WP(C)/39079/2026 WP(C)/27283/2026	COMMISSIONER CUM SECRETARY TO GOVT OF ODISHA, CUTTACK M/S EAST END TECHNOLOGIES PVT. LTD., BHUBANESWAR VS DEPUTY DIRECTOR(REVENUE) ESIC, BHUBANESWAR	SOMANATH MISHRA VS	// // 0 //

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318	D-WP(C)/39549/2026 WP(C)/27284/2026	RABI NARAYAN SAHU VS STATE OF ODISHA	HARIPAD MOHANTY VS	// () //
319	D-ABLAPL/23652/2026 ABLAPL/9822/2026	BISWAJIT BHOI VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /919 /2024 () //
320	D-ABLAPL/24247/2026 ABLAPL/9823/2026	ARABINDA PATRA @ DHANA VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	AUL /263 /2026 () //
321	D-ABLAPL/24600/2026 ABLAPL/9824/2026	NIRANJAN SAHOO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	LAXMISAGAR P.S. /495 /2024 () //
322	D-ABLAPL/24821/2026 ABLAPL/9825/2026	KYADARI PRAVEEN KUMAR VS STATE OF ODISHA	BHARAT JALLI VS	INDUSTRIAL ESTATE PS /242 /2026 () //
323	D-ABLAPL/24251/2026 ABLAPL/9826/2026	ANIL NAIK @ ANIL KUMAR NAIK VS STATE OF ODISHA	JAGABANDHU SAHU VS	JHARBANDH /109 /2026 () //
324	D-ABLAPL/24833/2026 ABLAPL/9827/2026	PURUSOTTAM BEHERA VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	NUAGAON /176 /2026 () //
325	D-ABLAPL/24721/2026 ABLAPL/9828/2026	ROHIT CHINTAMANI BEHERA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	/ /0 () //
326	D-ABLAPL/24998/2026 ABLAPL/9829/2026	CHITRASEN PARIDA VS STATE OF ODISHA	ASISH CHANDRA RATH VS	CUTTACK SADAR /556 /2026 () //
327	D-ABLAPL/24435/2026 ABLAPL/9830/2026	BINOD NAYAK @ ROHAN NAYAK VS STATE OF ODISHA	SAKTI PRASAD DAS VS	INFOVALLY UPD BHUBANESWAR /322 () //
328	D-ABLAPL/25064/2026 ABLAPL/9831/2026	PANKAJINI SWAIN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /515 /2025 () //
329	D-ABLAPL/24797/2026	SADASIBA SAHOO	AJAYA NAYAK	KHURDA SADAR /361 /2026

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	ABLAPL/9832/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/24665/2026 ABLAPL/9833/2026	JANMEJAYA BAL @ BABU VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	MAHANGA /406 /2025 () //
331	D-ABLAPL/24896/2026 ABLAPL/9834/2026	ANIL KUMAR SETHI VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /221 /2026 () //
332	D-ABLAPL/24962/2026 ABLAPL/9835/2026	ARUN BARIK VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	CHOUDWAR /357 /2026 () //
333	D-ABLAPL/25206/2026 ABLAPL/9836/2026	SWADHIN MOHANTY VS STATE OF ODISHA	UMAKANTA BARIK VS	RAGHUNATHPALI /487 /2026 () //
334	D-ABLAPL/24966/2026 ABLAPL/9837/2026	AMIYA RANJAN PRATAP VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	MALGODOWN /251 /2026 () //
335	D-ABLAPL/25209/2026 ABLAPL/9838/2026	PRIYABRATA MOHANTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NILGIRI /374 /2026 () //
336	D-ABLAPL/25215/2026 ABLAPL/9839/2026	EKALABYA BEHERA VS STATE OF ODISHA	SIBA SANKAR SAMANTARAY VS	SONEPUR /62 /2026 () //
337	D-ABLAPL/25132/2026 ABLAPL/9840/2026	BHAGI@NIRMAL NAIK VS STATE OF ODISHA	PRADIPTA BEURA VS	// J.M.F.C.,TIGIRIA(Cuttack)
338	D-ABLAPL/25160/2026 ABLAPL/9841/2026	SULOCHANA PATRA VS STATE OF ODISHA	SARBESWAR SAHOO VS	2(A)CC/0000012/2026 CAPITAL P.S. /581 /2026 () //
339	D-ABLAPL/25170/2026 ABLAPL/9842/2026	KASHINATH RAY VS STATE OF ODISHA	DEBASIS SAHOO VS	MAHILA P.S. BUXIBAZAR /112 /2026 () //
340	D-ABLAPL/25282/2026 ABLAPL/9843/2026	ASHOK JENA @ CHAGULU VS	MRUTYUNJAY PAGAL VS	BHADRAK RURAL /363 /2026 ()

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341	D-ABLAPL/25207/2026 ABLAPL/9844/2026	STATE OF ODISHA UMAKANTA PATTANAYAK VS	BIKRAM CHANDRA GHADAI VS	// / /0 ()
342	D-ABLAPL/25343/2026 ABLAPL/9845/2026	STATE OF ODISHA PREMANANDA SETHY VS	DALIRANI BEHURAY VS	// BALIMI /209 /2026 ()
343	D-ABLAPL/25238/2026 ABLAPL/9846/2026	STATE OF ODISHA NARAYAN PARIDA VS	JYOTIRMAYA SAHOO VS	// KHURDA SADAR /375 /2026 ()
344	D-ABLAPL/24127/2026 ABLAPL/9847/2026	STATE OF ODISHA NASIR ALI @ SK. NASIR VS	SANDEEP RAJ PANDA VS	// GHATAGAON /217 /2025 ()
345	D-ABLAPL/25308/2026 ABLAPL/9848/2026	STATE OF ODISHA AKBAR KHAN VS	BIJAY KUMAR BEHERA VS	// KOMNA PS /235 /2026 ()
346	D-ABLAPL/24441/2026 ABLAPL/9849/2026	STATE OF ODISHA DEBASHISH PATTANAIK VS	SANJIT MISHRA VS	// KANAS /80 /2022 ()
347	D-ABLAPL/24709/2026 ABLAPL/9850/2026	STATE OF ODISHA SUBHRA SANKHA @ SUBRAT BANERJEE @ BEJOY MUKHARJEE VS	ASISH RANJAN SWAIN VS	// ORIENT /8 /1999 ()
348	D-ABLAPL/24808/2026 ABLAPL/9851/2026	STATE OF ODISHA ROJALIN DAS VS	BIJAY KUMAR BEHERA VS	// BHADRESWAR /204 /2026 ()
349	D-ABLAPL/22151/2026 ABLAPL/9852/2026	STATE OF ODISHA KHIRABATI MALIK VS	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /418 /2026 ()
350	D-ABLAPL/23734/2026 ABLAPL/9853/2026	STATE OF ODISHA SIBANI PRADHAN VS	AMLAN SHAKTI PAUL VS	// RANPUR /230 /2026 ()
351	D-ABLAPL/25333/2026 ABLAPL/9854/2026	STATE OF ODISHA DIPAK KUMAR PRADHAN VS	SAROJ KUMAR PADHI VS	// PIPLI /131 /2026 ()
		STATE OF ODISHA		//

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352	D-ABLAPL/25220/2026 ABLAPL/9855/2026	SANJAYA KHUNTIA VS STATE OF ODISHA	CHHABI BEHERA VS	CUTTACK SADAR /528 /2026 () //
353	D-ABLAPL/25338/2026 ABLAPL/9856/2026	BALMIKI GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SHERAGADA /81 /2026 () //
354	D-ABLAPL/24916/2026 ABLAPL/9857/2026	BRUNDABAN SAHU VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	/ /0 S.D.J.M.,HINDOL(Dhenkanal) 2(B)CC/0000004/2026
355	D-ABLAPL/25019/2026 ABLAPL/9858/2026	SAROJ PARIDA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	ITAMATI /218 /2026 () //
356	D-ABLAPL/25020/2026 ABLAPL/9859/2026	SAMBHU SAO VS STATE OF ODISHA	AJIT KUMAR RAUT VS	KULABIRA /149 /2026 () //
357	D-ABLAPL/25024/2026 ABLAPL/9860/2026	KEDARNATH SAHOO VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	CUTTACK SADAR /549 /2026 () //
358	D-ABLAPL/25121/2026 ABLAPL/9861/2026	KABITA MALLIK VS STATE OF ODISHA	MD. GOLAM MADANI VS	BHANDARIPOKHARI /388 /2026 () //
359	D-ABLAPL/25350/2026 ABLAPL/9862/2026	TUNA PACHAMERIAM@PACHAMERIPA@PACHAMERIMA TUNA VS STATE OF ODISHA	ABESH KAMAL VS	GUNUPUR /41 /2026 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R GR/0000073/2026
360	D-ABLAPL/25136/2026 ABLAPL/9863/2026	K.PRATIMA REDDY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	ASKA /398 /2026 () //
361	D-ABLAPL/25174/2026 ABLAPL/9864/2026	BABULU SUNA VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	CYBER CRIME AND ECONOMIC OFFEN () //
362	D-ABLAPL/25176/2026 ABLAPL/9865/2026	T. SHANKAR REDDY VS STATE OF ODISHA	KARUNAKAR GAYA VS	INFOCITY PS /470 /2026 () //
363	D-ABLAPL/24768/2026	SANDEEP SAHOO	BRAJA MOHAN SARANGI	DHENKANAL SADAR /706 /2026

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	ABLAPL/9866/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/24919/2026 ABLAPL/9867/2026	SASMITA DEBI VS STATE OF ODISHA(VIG.)	PRASANTA KUMAR NANDA VS	VIGILANCE PS (BERHAMPUR) /32 /2020 () //
365	D-ABLAPL/25053/2026 ABLAPL/9868/2026	KUMAR KHATAI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	SECTOR-7 /55 /2025 () //
366	D-ABLAPL/25101/2026 ABLAPL/9869/2026	BABI BEHERA @ BISWAJIT BEHERA VS STATE OF ODISHA	RONALISHA PRADHAN VS	JATNI P.S. /127 /2026 () //
367	D-ABLAPL/25345/2026 ABLAPL/9870/2026	SIBU SUNDAR SAHOO @ SIBASUNDAR SAHOO @ LIKUN VS STATE OF ODISHA	HARIPAD MOHANTY VS	DHENKANAL SADAR /433 /2026 () //
368	D-ABLAPL/25370/2026 ABLAPL/9871/2026	MAMATA PRADHAN VS STATE OF ODISHA	JAGANNATH KAMILA VS	PURI SADAR /321 /2026 () //
369	D-ABLAPL/25359/2026 ABLAPL/9872/2026	DIPAK KUMAR MALLICK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /103 /2026 () //
370	D-ABLAPL/24402/2026 ABLAPL/9873/2026	SIPU @ RATAN KUMAR DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /32 /2026 () //
371	D-ABLAPL/25315/2026 ABLAPL/9874/2026	DEEPAK DASH @ KHIROD KUMAR DAS VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BRAHMANITARANG /470 /2025 () //
372	D-ABLAPL/24250/2026 ABLAPL/9875/2026	DEBASISH KUMAR SAHU @ GITU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /310 /2026 () //
373	D-ABLAPL/24790/2026 ABLAPL/9876/2026	JUKTA KUARNR VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	PATNAGARH /173 /2026 () //
374	D-ABLAPL/25430/2026 ABLAPL/9877/2026	SONU @ SANU HARIJAN VS	AMLAN SHAKTI PAUL VS	UMERKOTE /57 /2026 ()

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375	D-ABLAPL/24377/2026 ABLAPL/9878/2026	STATE OF ODISHA GANESH GHADEI VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	// BAIDYANATHPUR /432 /2025 ()
376	D-ABLAPL/24310/2026 ABLAPL/9879/2026	RAGHAB NAYAK @ NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	// TIRTOL /338 /2026 ()